

BUSINESS ADVISORY COMMITTEE**THIRTY-SEVENTH REPORT**

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SRHI H. K. L. BHAGAT): I beg to present the Thirty-seventh Report of the Business Advisory Committee.

18.00 hrs.

PAPERS LAID ON THE TABLE—

Contd.

NOTIFICATION UNDER CUSTOMS ACT, 1962

MR. DEPUTY-SPEAKER: Now Mr. Pattabhi Rama Rao.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): I beg to lay on

the Table a copy each of Notification Nos. 230/82-Customs and 231/82-Customs (Hindi and English versions) published in Gazette of India dated the 19th October, 1982 together with an explanatory memorandum regarding exemption to edible oils when imported as gift under an agreement approved by Government, from the Customs Duty, Additional and Auxiliary Duties, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-5517A/82]

MR. DEPUTY-SPEAKER: The House now stands adjourned, to meet again tomorrow at 11 a.m.

18.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, October 20, 1982|Asvina 28, 1904 (Saka).